

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

**ORIGINAL APPLICATION NO.85 OF 2007**

Cuttack this the 05<sup>th</sup> day of January, 2010

I.S.Kandulna ...Applicant

-VERSUS-

Union of India and others ..... Respondents

CORAM:

HON'BLE SHRI JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
AND

HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER

**ORDER DATED.....DAY OF JNUARY, 2010**

For the reasons recorded in the order delivered today by the Bench  
in O.A.No.111 of 2008, this Original Application is dismissed. No costs.

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ADMINISTRATIVE MEMBER

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JUDICIAL MEMBER